

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 2<sup>nd</sup> MAY, 2024, 10:30 A.M.**

**CP (IB)/15/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Bank of Baroda Vs Tshering Pintso Bhutia
<b>UNDER SECTION</b>	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. Shaunak Mitra, Adv., Mr. Avishek Guha, Adv. &  
Ms. Namrata Basu, Adv. for RP

For Respondent (s) :

For RP : Mr. Sanjit Kumar Nayak, RP

**ORDER**

Ld. Counsel Mr. Shaunak Mitra appears on behalf of the Resolution Professional and submits that an IA in the matter has been filed by the RP for exclusion of time.

In view of the same, list the IA on the next date of hearing along with the main CP, if found defect free.

Matter adjourned to **24.05.2024** for further consideration.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)